High Court of Sikkim

Record of proceedings

I.A. No. 01 of 2025 in CRL.L.P/6/2025(Filing No.)

State of Sikkim Applicant

VERSUS

Topden Thendup Lachungpa

Respondent

Date: 26-03-2025

CORAM: THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Applicant Mr. S. K. Chettri, Additional Public Prosecutor.

Mr. Sujan Sunwar, Assistant Public Prosecutor.

ORDER

Rai, J.

Heard Learned Additional Public Prosecutor for the Applicant.

Issue Notice to the Respondent on I.A. No.01 of 2025.

Requisites be filed within three days.

List on 05-05-2025.

Judge 26-03-2025

Judge 26-03-2025

bp/sdl